

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 294 of 2019

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Birju Prasad --- --- Appellant

Versus

Nitu Gupta -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant :
For the Respondent :

09/19.04.2021 Mediation has failed as per the report at Flag-X bearing letter no.696 dated 9th April 2021 submitted by learned Mediator, JHALSA.

Admit.

Call for the lower court records from the court of learned District and Additional Sessions Judge-I, Khunti in connection with Matrimonial Title Suit No.270/2013. Let the matter appear after receipt of the LCR under the heading 'For Hearing' as per its age.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/